# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO.1748**

### **TO BE ANSWERED ON MARCH 06, 2018**

#### **DELAY IN ALLOTMENT OF FLATS**

### No. 1748 SHRI LAXMI NARYAN YADAV: SHRIMATI RAMA DEVI:

Will the Minister OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Delhi Development Authority (DDA) has not allotted housing units to the applicants so far under the scheme launched 43 years back;
- (b) if so, the reasons therefor;
- (c) whether any accountability has been fixed in this regard;
- (d) if not, the reasons therefor; and
- (e) the corrective steps taken by the Government in this regard?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF MINISTRY OF HOUSING AND URBAN AFFAIRS

### (SHRI HARDEEP SINGH PURI)

(a) to (e): Delhi Development Authority (DDA) has informed that forty three years back it had announced General Housing Registration (SC/ST) Scheme, 1973 for MIG, LIG and Janta flats. Total number of flats allotted under the scheme in the year 1973-1975 was as under:

SI.No.	Category	Total Number of flats allotted		
1.	MIG	3984		
2.	LIG	4427		
3.	Janta	4302		
	Total	12713		

DDA has further informed that all the housing scheme of DDA including the one launched 43 years back have been closed and registrants have been afforded due opportunity to seek refund of registration amount, through public notices.

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